

Certificate of Registration Cancelled as surrendered

It is hereby notified for the information of public that the Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA(6) of the Reserve Bank of India Act, 1934, has cancelled as surrendered on August 6, 2002 the certificate of registration issued to Capital Fortunes Ltd., 6-3-649/1, Nalanda Apartments, Medinova Complex, Somajiguda, Hyderabad-500 082, to carry on the business of a Non-Banking Financial Institution.

As such, the above company cannot transact the business of a non-banking financial institution, as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Ajit Prasad
Manager**

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